

However, the State Government of West Bengal requested for raising the cost-ceiling limit for various categories of houses prescribed by HUDCO. Since the cost-ceiling limits of HUDCO has been fixed, taking into account the repaying capacity of the beneficiaries and are applicable for all Schemes throughout the country, it has not been possible to accede to the request of the State Government.

Construction of houses by Housing and Urban Development Corporation

905. SHRIMATI KANAK MUKHERJEE: Will the Minister of WORKS AND HOUSING be pleased to state what is the State-wise number of houses so far sanctioned for construction by Housing and Urban Development Corporation under its 1979 scheme?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): A statement showing State-wise number of houses sanctioned by Housing and Urban Development Corporation Ltd., New Delhi, in 1979-80 scheme, is enclosed as per Annexure.

Statement

HUDCO number of houses sanctioned by under its 1979-80 schemes

State/U.T.	No. of Residential dwellings Sanctioned
Andhra Pradesh	48026
Assam	325
Bihar	1197
Gujarat.	33210
Haryana	1903
Himachal Pradesh
Jammu & Kashmir
Karnataka	44500
Kerala	10306
Madhya Pradesh	3055

State/U.T.	No. of Residential Dwellings sanctioned
Maharashtra	2558
Orissa	1221
Punjab	5685
Rajasthan	6536
Tamil Nadu	20680
Uttar Pradesh	12245
West Bengal	4475
<i>Union Territories</i>	
Chandigarh	3013
Delhi	3906
Goa, Daman & Diu
Pondicherry
TOTAL	202841

Requirement and supply of sugar to States

906. SHRI SANGDOPAL LEPCHA: Will the Minister of AGRICULTURE be pleased to state what are the requirements of sugar and how much sugar has been supplied to the States during the last three years, State-wise; month-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): It is during the periods of partial control on sugar that monthly levy sugar quotas are allotted to the State Governments for distribution to domestic consumers through fair price shops and the total quantum of levy sugar released each month for allocation to all the States is determined from time to time having regard to availability of levy sugar in the light of production trends, carryover stocks etc. With the reintroduction of partial control on sugar with effect from 17-12-1979, 2.71 lakh tonnes of levy sugar per month